## GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:3004 ANSWERED ON:11.12.2014 CONVERSION OF PANCHAYATS INTO E PANCHAYATS Naik Prof. Seetaram Ajmeera

## Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government of Telangana has sent proposal for conversion of Panchayats into e-Panchayats in the State; and
- (b) if so, the details thereof and the present status thereon?

## **Answer**

## MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHALCHAND)

(a & b): No, Madam. The Ministry of Panchayati Raj (MoPR) has not received any such specific proposal from Telangana. e-Panchayat is one of the Mission Mode Projects (MMP) under the National e-Governance Plan. Being a State MMP, the project is envisaged to be implemented by all States/UTs. In the XIIth Plan period, e-Panchayat MMP has been dovetailed with the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) scheme of MoPR. All States/UTs have been advised to indicate their specific requirements for e-enablement of Panchayats in their annual RGPSA plans.